Title: Need to protect the interests of the educational institutions which are run by the minority communities and are in receipt of Government Grants.

SHRI G.M. BANATWALLA (PONNANI): Mr. Speaker, Sir, it is shocking and highly objectionable that the Government has taken a stand against the rights and legitimate interests of educational institutions of the minorities. This is a shocking reversal of the policy stand taken by the Government so far. The Supreme Court is hearing several petitions. It is accepted that educational institutions cannot survive without grants, but the Government has taken a stand in the Supreme Court that educational institutions run by the minorities, which receive grants, cannot give reservations, weightage in marks or any preference to the students of the minorities in admission.

श्री रामजीलाल सुमन (फिरोजाबाद) : अध्यक्ष महोदय, मैं एक मिनट लूंगा।â€¦ (व्यवधान)

अध्यक्ष महोदय : मैं आपको बाद में इजाजत देने वाला हूं।

योगी आदित्यनाथ (गोरखपुर) : महोदय, यह मैटर सुप्रीम कोर्ट में पैंडिंग है, फिर ये यहां कैसे इस तरह से बोल सकते हैं?â€¦ (व्यवधान)

अध्यक्ष महोदय : कृपया एक समय में एक बोलिये। पहले यह विाय आया था तो मैंने कल कहा था कि मैं कोर्ट मैटर में अवसर नहीं दूंगा, अगर वे यह देखकर बोलेंगे, तभी मैं इजाजत दूंगा। मुझे मालूम है कि कोर्ट में मैटर पेंडिंग है।

SHRI G.M. BANATWALLA : Sir, there cannot be any restriction that takes away the sum and substance of the fundamental right granted by article 30 of the Constitution, which is in absolute terms. The Minister of Human Resource Development even went to the extent of telephoning the Solicitor-General and instructed him to rebut the arguments of the Attorney-General in the Supreme Court. This is the situation.

This is all very shocking and it is an attempt to destroy all the educational institutions run by the minorities. I would urge upon the Government to protect the rights of educational institutions run by the minorities and to revise the stand that is taken in the Supreme Court against the legitimate interests of the minority educational institutions. It is an accepted fact that no educational institution can survive without grants and so they cannot be asked to surrender their fundamental rights. Therefore, the Government has to revise its policy. ...(*Interruptions*)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI PRAMOD MAHAJAN): Mr. Speaker, Sir, the matter is being heard in the Supreme Court now. This cannot be discussed here in Parliament. ...(*Interruptions*)

SHRI SOMNATH CHATTERJEE (BOLPUR): Mr. Speaker, Sir, this matter is pending in the Supreme Court, but the Government is interfering in it. That is the point being raised here. ...(*Interruptions*)

SHRI PRAMOD MAHAJAN: Sir, what are the merits and non-merits of the case, they can discuss it outside, but Parliament should not discuss what is going on in the Supreme Court at present. ...(*Interruptions*)

योगी आदित्यनाथ : जो मामला न्यायालय में विचाराधीन है, उस पर क्या हाउस में विचार किया जा सकता है? इस मामले पर यहां विचार नहीं किया जा सकता है। यह मामला सुप्रीम कोर्ट में विचाराधीन है। इस मामले पर सुप्रीम कोर्ट में सुनवाई हो रही है, लेकिन इस मामले को यहां उठाया जा रहा है।â€¦ (व्यवधान) हम लोगों की और भी तमाम समस्याएं हैं, मस्तिक ज्वर से हमारे इलाके में मौतें हुई हैं।â€¦ (व्यवधान)

MR. SPEAKER: The issue raised by Shri Banatwalla is in the court and everybody knows it.

...(*Interruptions*)

MR. SPEAKER: Shri Banatwalla, I am giving a ruling. Please take your seat.

SHRI G.M. BANATWALLA : Sir, I have not gone into the merits of the case. I have only requested the Government to correct its stand. That is all.

MR. SPEAKER: I know that.

SHRI PRAMOD MAHAJAN: But this is going into the merit of the case. The stand taken by the Government, whether it is right or wrong, this is merit of the case. ...(*Interruptions*)

SHRI G.M. BANATWALLA : Sir, it is a question of constitutional rights.

We are not going into the merits of the case. ...(*Interruptions*)

MR. SPEAKER: Shri Banatwalla, you have already spoken. Why are you standing now?

...(*Interruptions*)

MR. SPEAKER: Please sit down.

...(*Interruptions*)

MR. SPEAKER: Shri Banatwalla, when you asked for permission to raise this issue, I had said that the court matter should not be affected in any way.

...(*Interruptions*)

MR. SPEAKER: You can only make a request to the Prime Minister to look into this matter.

...(*Interruptions*)

MR. SPEAKER: Shri Ahamed, what do you want to say?

...(*Interruptions*)

SHRI E. AHAMED (MANJERI): I have been asked by the hon. Speaker to speak. ...(*Interruptions*) Sir, I would like to mention here that we are not going into the merits of the case. That is the prerogative of the Court. ...(*Interruptions*) The Court matter has to be decided by the hon. Court. As such, the Court is concluding its arguments today. Therefore, it is not a question of what is happening in the Court. ...(*Interruptions*)

I am only referring to the stand taken by the Government in this case. ...(*Interruptions*) The Government has deviated from the stand taken in this matter earlier. In 1997, the Attorney-General took a stand recognising the Fundamental Rights of the Minorities. ...(*Interruptions*) If it is not discussed in this House, where should we go? ...(*Interruptions*)

MR. SPEAKER: Now, please sit down.

...(*Interruptions*)

श्री प्रभुनाथ सिंह (महाराजगंज, बिहार) : बिहार की बात सुन लेंâ€¦(व्यवधान)

योगी आदित्यनाथ : मेनांजाइटिस से पूरे देश में लोगों की मौत हो रही हैâ€¦(व्यवधान)

श्री देवेन्द्र प्रसाद यादव : हमने इस पर सुबह सात बजे आकर नोटिस दिया है। हमें बोलने का मौका दिया जाए।

अध्यक्ष महोदय : यह जो विाय चल रहा है, इसके बाद मैं आपको मौका दूंगा। आप सबको अपने-अपने विाय रखने हैं। यदि आप कोआपरेट नहीं करेंगे, तो मैं समझूंगा कि आपका विाय महत्व का नहीं है और इसे नहीं रखना चाहते। इस हाउस को रूल्स के मुताबिक चलाना मेरा काम है। आप यह जानते हैं कि जिन विायों कों मैंने यहां प्रायरटी दी है, उसमें बाढ़ का भी विाय है।

श्री देवेन्द्र प्रसाद यादव : लेकिन बाढ़ का विाय कहां आ रहा है ?

अध्यक्ष महोदय : मैंने कहा है कि मैं आपको चांस दूंगा।

â€¦(व्यवधान)

अध्यक्ष महोदय : मैंने कभी न नहीं कहा है। मैं आपका विाय लेना चाहता हूं।

श्री देवेन्द्र प्रसाद यादव : बिहार में बाढ़ आई हुई है। वहां लोग खाने के अभाव में मर रहे हैं, पीने का पानी नहीं हैâ€¦ (व्यवधान)

श्री प्रभुनाथ सिंह : यह बहुत महत्वपूर्ण विाय है।

अध्यक्ष महोदय : प्रभुनाथ सिंह जी, मैंने कल भी कहा था, आज भी कहता हूं कि यह विाय महत्वपूर्ण है इसलिए मैं इस पर बोलने के लिए इजाजत देने वाला हूं।

â€¦ (व्यवधान)

अध्यक्ष महोदय : यह विाय प्रायरटी से रखने के लिए मैंने आपको अनुमति दी है।

â€¦ (व्यवधान)

श्री देवेन्द्र प्रसाद यादव : यह अन्याय हो रहा है।

अध्यक्ष महोदय : अन्याय नहीं होगा। मैं आपको जरूर इजाजत दूंगा।

â€¦ (व्यवधान)

अध्यक्ष महोदय : दासमुंशी जी, जरा ठहरें। मैं बाढ़ के बारे में इनको दो मिनट देना चाहता हूं।

â€¦ (व्यवधान)

SHRI PRIYA RANJAN DASMUNSI : Sir, during the Question Hour, you, on your own, assured me that after Shri Banatwalla, I would raise the issue and hear the response. You have asked the Minister of Petroleum and Natural Gas to be present here. ...(*Interruptions*) I would abide by your observation.

I fully share the feelings of Shri Devendra Prasad Yadav also. Flood is a very critical issue. We should certainly take it up. But I would like to explain this to you. ...(*Interruptions*)

If a running commentary goes on, then, we cannot cooperate. ...(*Interruptions*)

SHRI SOMNATH CHATTERJEE (BOLPUR): What is this? ...(*Interruptions)*

डा. रघुवंश प्रसाद सिंह (वैशाली) : बाढ़ का मुद्दा सबसे महत्वपूर्ण है। हमने इस पर स्थगन प्रस्ताव दिया है।â€¦ (व्यवधान)

अध्यक्ष महोदय : आप बैठिए।

श्री प्रभुनाथ सिंह : अध्यक्ष महोदय, बाढ़ का विाय बहुत महत्वपूर्ण है।â€¦ (व्यवधान)

श्री देवेन्द्र प्रसाद यादव : अध्यक्ष महोदय, पहले बाढ़ का विाय लिया जाए।â€¦ (व्यवधान)

अध्यक्ष महोदय : देखिए, मैंने जो कहा है, उसी तरीके से, इनका प्रश्न होने के बाद मैं बाढ़ का प्रश्न उठाने वाला हूं। मेरी बात सुनिए।

â€¦ (व्यवधान)

श्री प्रभुनाथ सिंह : बाढ़ पर पहले लिया जाए नहीं तो हंगामा हो जाएगा। â€¦ (व्यवधान)

MR. SPEAKER: Let me now try to bring an order in the House. Please sit down.

...(*Interruptions*)

अध्यक्ष महोदय : देखिए, बाढ़ के बारे में जिन लोगों के नोटिस हैं, मैं उनको ही परमिशन दे सकूंगा और बाद में इनका विाय शुरू करूंगा।

â€¦ (व्यवधान)

SHRI PRIYA RANJAN DASMUNSI : Sir, I am prepared to cooperate with the House even forgoing my claim. ...(*Interruptions*) My submission to you is that only the matter of floods should be taken up. If you allow only Shri Devendra Prasad Yadav, I will sit down. I will take up my issue later on. ...(*Interruptions*)

If my issue is taken up by any other Member, then, I would stand up on my legs as you have given me the floor to speak.

MR. SPEAKER: I am thankful to you.

...(*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : If Shri Devendra Prasad Yadav speaks, I would cooperate. ...(*Interruptions*)

MR. SPEAKER: I have only three notices. Everybody would speak for two or three minutes.

SHRI PRIYA RANJAN DASMUNSI : No, Sir. You gave me the floor. You gave a commitment during the Question Hour that after Shri Banatwalla, you would call me and the Government would reply.

Now, Shri Devendra Prasad Yadav has been raising this issue. If you allow Shri Yadav to speak on floods, I am prepared to forgo my claim. After Shri Yadav, you please allow me. If you say that everybody would speak, then, I would not cooperate. ...(*Interruptions*)

श्री रामजीलाल सुमन : सूखे के कारण आन्ध्र प्रदेश मेंâ€¦ (व्यवधान) अध्यक्ष जी, हमारा स्थगन प्रस्ताव है।â€¦ (व्यवधान) मैं एक मिनट में अपनी बात समाप्त कर दूंगा।â€¦ (व्यवधान)

अध्यक्ष महोदय : सुमन जी, आप बैठिए। देखिए, मेरे सामने एक प्रश्न है। मैं इस प्रश्न का उत्तर खोजने की कोशिश कर रहा हूं। दासमुंशी जी का विाय लेने के लिए मैंने प्रश्न काल में कमिटमेंट दी थी। सुनिए। यह विाय आने के बाद प्रश्न काल यहां आना चाहिए, यह सभी सदस्य चाहते थे। इसीलिए मैंने उनको कमिटमेंट दी कि बनातवाला जी के विाय के बाद आपके विाय पर आएंगे।

â€¦ (व्यवधान)

अध्यक्ष महोदय : मैं निवेदन करता हूं कि बाढ़ का विाय बहुत महत्व का है। वहां लोगों की जान का प्रश्न है और इसीलिए दासमुंशी जी ने यह माना कि प्रश्न बहुत महत्व का है और देवेन्द्र प्रसाद यादव इस विाय पर बात करेंगे। इस बात को हम इसीलिए उठा रहे हैं क्योंकि प्रश्न महत्वपूर्ण है। इसीलिए मैं इजाजत दे रहा हूं। जब यह इजाजत दे रहा हूं तो यादव जी आप ही बोल सकते हैं। आपका होने के बाद मैं वे नोटिस लूंगा। सभी को तो मैं एक साथ नहीं ले सकता हूं।

â€¦ (व्यवधान)

अध्यक्ष महोदय : देखिए, मेरे पास कितने नोटिस हैं, मैं चैक करा रहा हूं।

â€¦ (व्यवधान)

अध्यक्ष महोदय : देखिए, यह बाढ़ का विाय बहुत महत्व का है।

â€¦ (व्यवधान)

SHRI PRIYA RANJAN DASMUNSI : Sir, they are doing drama here...(*Interruptions*) Nothing doing ...(*Interruptions*) सरकार के मंत्री जी को रिप्लाई देना होगा । â€¦ (व्यवधान) About the conduct of the Petroleum Minister...(*Interruptions*) What are they doing? ...(*Interruptions*) They are looting the nation. After this scam they are shamelessly sitting there...(*Interruptions*)

MR. SPEAKER: श्री देवेन्द्र प्रसाद यादव जी, मैं आपका नाम बाद में ले सकता हूं। पहले इनको मैंने कमिटमेंट दी है। बाढ़ के बारे में भी जो नोटिसेस आई हैं, उनको बुलाऊंगा। Then, I will go according to the rules. Everybody should sit down. I am going to permit only those Members who have given notices on the issue of petroleum also and nobody else will be allowed to speak on that issue

...(*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : Mr. Speaker Sir, today morningâ€¦ (*Interruptions*)